

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/78(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH MAY 2024

IN THE MATTER OF	SUMANGAL DEALMARK PRIVATE LIMITED VS CITYSTAR INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rudrajit Sarkar, Adv.] for the CD

Ms. P. Mishro, Adv.

Ms. A. Barman, Adv.

Mr. T. Saha, Adv.

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. Reply Affidavit, if any, be filed within a period of two weeks' time.
3. List this matter **for arguments on 15.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**